

Laid 126th to 130th Reports of the Standing Committee on**Personnel, Public Grievances, Law and Justice.**

SHRI SURESH PUJARI (BARGARH): Sir, with your permission, I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law and Justice :-

- (1) 126th Report on Demands for Grants (2023-24) of the Department of Personnel & Training.
- (2) 127th Report on Demands for Grants (2023-24) of the Department of Administrative Reforms & Public Grievances, and Department of Pensions & Pensioners Welfare.
- (3) 128th Report on Demands for Grants (2023-24) of the Department of Justice.
- (4) 129th Report on Demands for Grants (2023-24) of the Department of Legal Affairs.
- (5) 130th Report on Demands for Grants (2023-24) of the Legislative Department.

? (*Interruptions*)

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